

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTH ZONE, CHENNAI**

**ORIGINAL APPLICATION No. 17 of 2022**

**IN THE MATTER OF:**

Permandlla Kiran Kumar

...Applicant

-Vs-

The State of Telangana & ors.

...Respondents

**INDEPENDENT SURVEY REPORT OF THE DISTRICT FOREST**

**OFFICER, MEDCHAL DIVISION, TELANGANA STATE - R3**

<b>S.NO.</b>	<b>Date</b>	<b>Description</b>	<b>PG.NO.</b>
1.	31.01.2026	Independent Survey Report of 3 <sup>rd</sup> Respondent - The District Forest Officer, Medchal Division, Telangana State.	1
2.	27.02.2025	<b>Annexure - I</b> - Maps Showing the physical possession of Gajularamaram Reserve Forest Block	6

Place: Chennai

Date: 31.01.2026

Mrs. H. Yasmeen Ali,  
Standing Counsel for 3<sup>rd</sup> Respondent.

INDEPENDENT SURVEY REPORT OF THE DISTRICT FOREST OFFICER, MEDCHAL DIVISION, TELANGANA STATE (R3) Dt: 31.01.2026, IN ORIGINAL APPLICATION NO. 17 OF 2022 (SZ), FILED BY SRI.PERMANDAL KIRAN KUMAR, HYDERABAD.

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In continuation to D.F.O, Medchal, Rc.No.32/2022/D, dt.16.10.2025 and as per orders of the Hon'ble NGT, South Zone, Chennai passed dt: 29.10.2025 AND 11.12.2025, the following independent survey report for forest department is submitted.

1. Gajularamaram Forest Block was notified under Section 29 of Hyderabad Forest Act, 1355 Fasli. The details of Sy. No wise areas included in the Forest Block are as hereunder.

Sl. No	Village	Sy.No.	Area included in the Forest Block as per U/s 29 of Hyderabad Forest Act, 1355 Fasli		Area included in the Forest Block as per U/s 4 proposal in the year 1963		Remarks
			Hectares	Acres-Gts	Hectares	Acres-Gts	
1	Gajularamaram	19	190.68	471-14	190.68	471-14	As per U/s 4 proposal, the boundary was demarcated and Pillars fixed.
2	Gajularamaram	25 & 26			5.93	14-26	
			<b>190.68</b>	<b>471-14</b>	<b>196.61</b>	<b>486.00</b>	

2. It is further submitted that the entire area of Sy. 19 of Gajularamaram Village admeasuring of Ac. 471.14 Guntas has been declared as Reserve Forest belongs to Forest Department since more than seven decades having been fixed with boundary pillars along the entire boundary of the Forest Block.

3. In compliance of the orders of the Hon'ble NGT, Dulapally Range staff has taken up survey of the Gajularamaram R.F Block situated in Sy. 19 of Gajularamaram Village with DGPS on 05.01.2026 and 06.01.2026 (Surveyed map is enclosed for kind perusal). The survey was started from Tri-junction Station Point No. 1 of the Forest Block to closing at By-Junction Station Point No. 60 and drawn the map. The following is the out-come of the survey done:

(i) The survey is continued from Tri-junction Station No. 1 to 2 drawing the boundary line between Gajulramaram, Bowrampet and Suraram Reserve Forest Blocks. This line is remained intact with the Pakka boundary pillars erected on the ground. However, there is a land dispute to the extent of Ac. 02-09 Gts., for which W.P. No. 11082 of 2021 & 13319 of 2021 are filed in which Counter Affidavits have already been filed and the cases are pending with Hon'ble High Court for the State of Telangana at Hyderabad.

- a. Distance from Station No.1 to 2 is 824.00 M as per village map and as per forest block notification.
- b. But on physical possession of Forest Department, the distance from Station No. 1 to 2 is showing as 788.00 M for which, map is prepared. There is a difference of 36 mts.

(ii) The survey continued from Station No. 2 to 3 drawing the boundary line between Gajulramaram RF Block and Sy.No.28 as per physical possession, but not as per notified Forest boundary and Village map for which, the boundary line is remained intact with old Pakka (permanent) boundary pillars erected at respective stations.

(iii) The survey continued from Station No. 3 to 16 drawing the boundary line between Gajulramaram RF Block and Sy.Nos. 23, 21 and 20 having been constructed compound wall with Coarsed Rubble Stone (CRS masonry) and remained intact with old Pakka (permanent) boundary pillars erected at respective stations.

(iv) The survey continued from Station No. 16 to 18 drawing the boundary line between Gajulramaram RF Block and Sy.No. 20. This line remained intact with the Pakka boundary pillars.

(v) The survey continued from Station No. 18 to 22 drawing the boundary line between Gajulramaram RF Block and Sy.Nos. 20, 32, 68, 69 and 70. This line is remained intact with the Pakka boundary pillars erected with chain link fencing.

(vi) The survey continued from Station No. 22 and runs up to station Nos. 23, 24 and 25 and Sy.Nos. 18, 17 and 16 and 15. *However, as per the survey conducted by the RDD., S&LR., Hyderabad dt:18.03.2024 and 23.08.2024,*

*encroachers have occupied certain area and raising Agricultural crops and habitation (six houses) are confirmed as Forest land. This land is required to be retrieved by getting the encroachers evicted.*

(v). The survey continued from Station No. 25 to 27 drawing the boundary line between Gajulramaram RF Block and Sy.Nos.15 and 12. This line is remained intact with the Pakka boundary old existing pillars erected. However, there is a land dispute to an extent of Ac. 01-05 Gts., for which W.P. No. 21412 of 2022 filed in which Counter Affidavit has already been filed and the case is pending with Hon'ble High Court for the State of Telangana, at Hyderabad.

(vii) The survey continued from Station No. 27 to 30 drawing the boundary line between Gajulramaram RF Block and Sy.Nos.12 and 15. This line is remained intact with the Pakka old boundary pillars erected with chain link fencing from Station No. 17 to 20. However, as per Regional Dy. Director, Survey & Land Records survey, *encroachers have occupied certain area and habitation (six houses) which is confirmed as Forestland* for which, notices have been issued. Further, part of equal Forest area is falling outside the R.F boundary.

(viii) The survey continued from Station No. 30 to 33 drawing the boundary line between Gajulramaram RF Block and Sy.No.445. This line is remained intact duly having constructed the boundary with Stone masonry up to basement. However, there is a land dispute to an extent of Ac. 01-08 Gts., and Ac. 02-00 Gts., for which W.P. No. 21398 of 2022 and W.P No. 4741 of 2022 filed in which, Counter Affidavits have already been filed and the cases are pending with Hon'ble High Court for the State of Telangana at Hyderabad.

(ix) The survey continued from Station No. 33 to 42 drawing the boundary line between Gajulramaram RF Block and Sy.Nos. 444, 440, 439, 438, 435,420 and 419. This line is remained intact with the Pakka old boundary pillars erected and fixed Chain link fencing, which is confirmed in the survey conducted earlier by the RDD., S&LR., Hyderabad. From Station Nos.33 to 42, some open land outside Reserve forest is shown as included as per Regional Dy. Director, Survey & Land Records survey, area

(x) The survey continued from Station Nos. 42 to 46 drawing the boundary line between Gajulramaram RF Block and Sy.Nos. 397 and 398. However, a portion

of forest land is encroached and the same was confirmed in the survey conducted by the RDD., S&LR., Hyderabad earlier. This land is required to be retrieved by getting the encroachers evicted. Chain link fencing was done as per present possession to avoid further encroachments.

(xi) The survey continued from Station No. 46 to 51 drawing the boundary line between Gajulramaram RF Block and Sy.Nos. 394,396, 397 and 380 this line is remained intact with the Pakka old boundary pillars erected and fixed Chain link fencing. A portion of the forestland is encroached which was confirmed as per the survey conducted by the RDD., S&LR., Hyderabad. This land is required to be retrieved by getting the encroachers evicted.

(xii) The survey continued from Station No. 51 to 53 drawing the boundary line between Gajulramaram RF Block and Sy.Nos. 379, 377 and 376. The boundary line is remained intact having fixed with chain link fencing as per old existing boundary pillars. A portion of the forestland is encroached, which was confirmed as per the survey conducted by the RDD, S &LR., Hyderabad. This land is required to be retrieved by getting the encroachers evicted.

(xiii) The survey continued from Station No. 53 to 60 drawing the boundary line between Gajulramaram RF Block and Sy.Nos. 376,375,373, 372 and 371. The boundary line is remained intact having fixed with chain link fencing reaching the By-junction of Bowrampet and Gajularamaram villages reaching Station No. 60. A portion of the forestland is encroached, which was confirmed as per the survey conducted by the RDD, S&LR., Hyderabad. This land is required to be retrieved by getting the encroachers evicted.

(xiv) The survey continued from Station No. 60 to 1. The boundary line is remained intact having common boundary between Bowrampet Reserve Forest and Village and Gajularamaram Reserve Forest and Village reaching Station No. 1 which is starting point of the Gajularamaram Forest Block. Thus the survey concluded.

In this regard, it is submitted that as per the above DGPS survey done, the area in the custody of the Forest Department and under encroachments is as follows:

Sl. No	Village	Sy.No.	Area included in the Forest Block	
			Hectares	Acres-Gts
1	Gajularamaram	19	190.68	471-14
2	Gajularamaram	25 & 26	5.93	14-26
			<b>196.61</b>	<b>486.00</b>
3	Area in the custody of F.D. including the area in which disputes cases filed in Hon'ble High Court, T.G, Hyderabad as per notification of sy. 19.25 &26	19, 25 & 26	182.52	451-00
4	Total shortfall of forest land in sy. No 19	19	14.09	35
	<b>Total area</b>		<b>196.6</b>	<b>486-00</b>

***In view of the above, the following conclusion is arrived at:***

- Based on independent DGPs survey done by the Forest Department the area of Sy.No.19, 25 & 26 in possession of Forest Department is only Ac. 451-00 Gts.
- The notified forest area in Sy.No.19 is Acres 471-14 gts.
- Therefore, total shortfall of forestland in Sy.No.19 is Ac. 35.00 Guntas.
- Further, it is submitted that the Forest Department has attended the joint survey conducted by the Deputy Director, Multi zone-II, O/o Commissioner & Director, SS&LR, Hyderabad on 23.12.2025 along with the other line departments, local associations etc., whereas, the petitioner has not attended the joint survey.

Under such circumstances as mentioned above, further action can be taken up based on the outcome of the joint survey independent report of the RDD, S&LR, Hyderabad and on outcome of the judgment of the Hon'ble NGT, South Zone, Chennai.

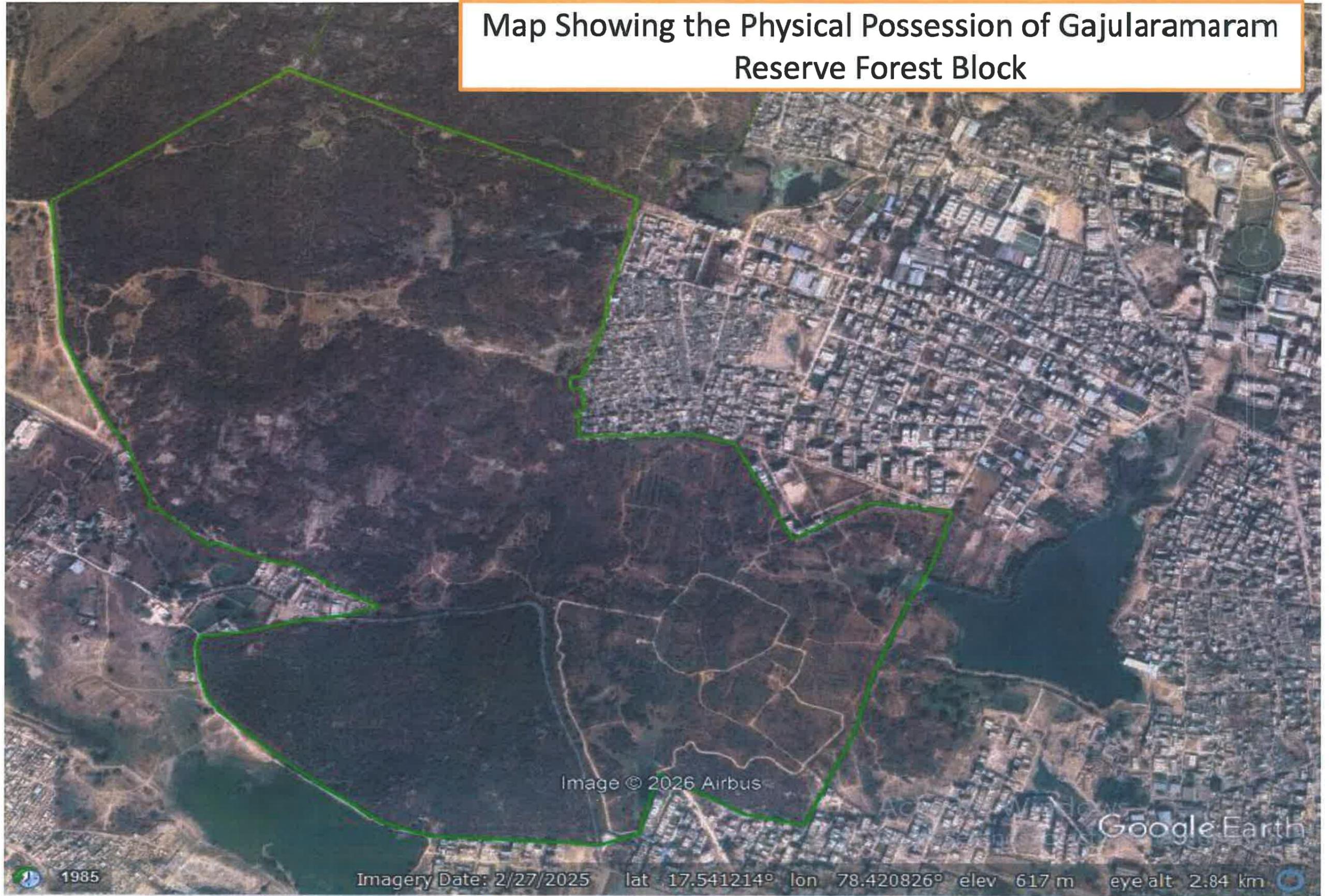
This is submitted for kind information.

Yours faithfully



District Forest Officer  
Medchal Division

Map Showing the Physical Possession of Gajularamaram Reserve Forest Block



*M. And*  
 FSO Suraram  
*Shy*

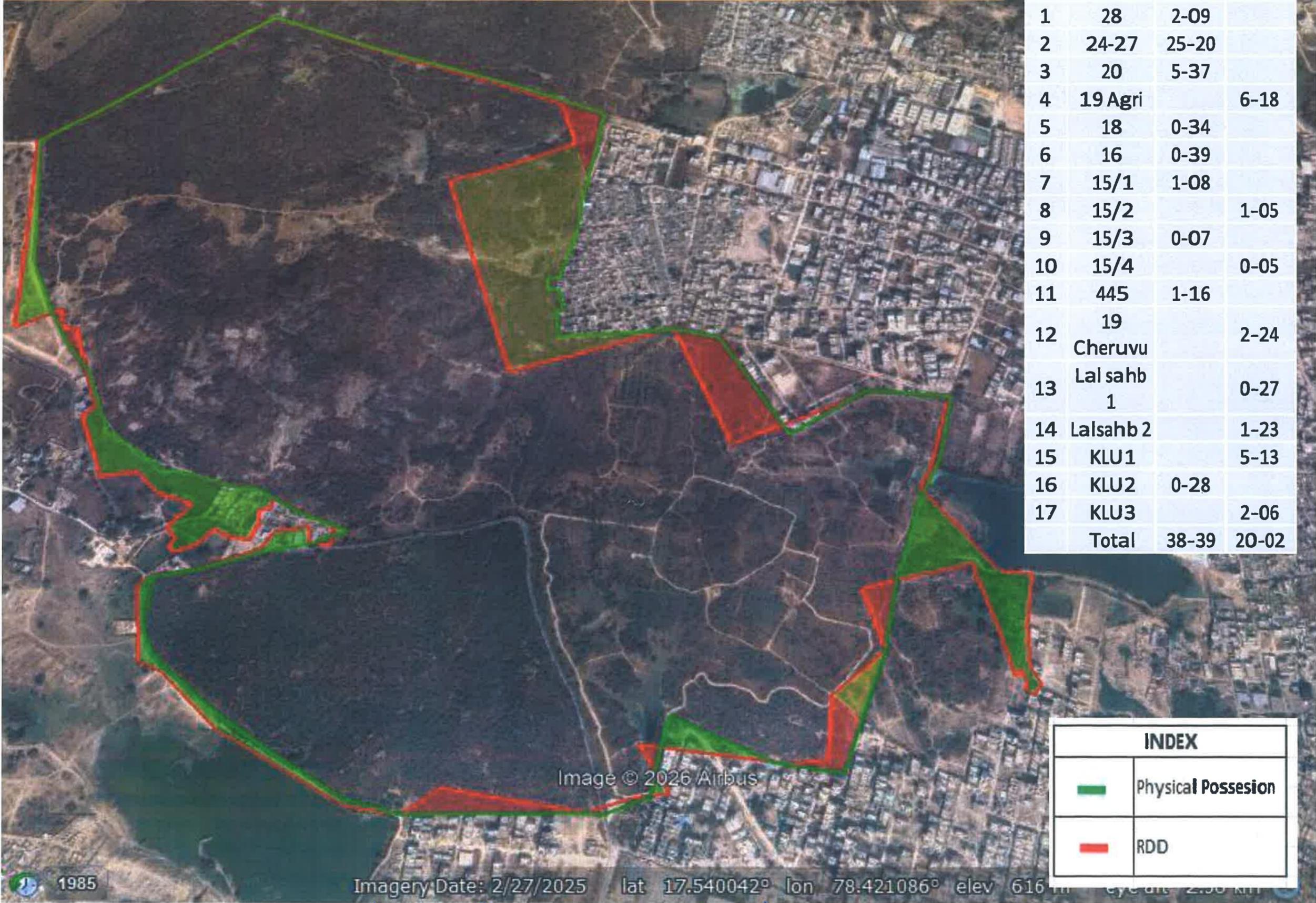
*G. Suresh*  
 FSO Suraram

*Forest Range Office*  
 DULLAPALLY

*M. V. R.*  
 District Forest Officer  
 Medchal District

Sl.No	Lat	Long	Sl.No	Lat	Long
1	17.5490060	78.4129800	31	17.5332190	78.4200820
2	17.5466240	78.4199520	32	17.5332020	78.4185270
3	17.5449680	78.4196790	33	17.5331770	78.4173720
4	17.5444560	78.4195970	34	17.5333890	78.4164940
5	17.5444420	78.4195620	35	17.5341030	78.4152150
6	17.5442840	78.4195680	36	17.5345500	78.4145110
7	17.5437530	78.4195190	37	17.5352950	78.4134310
8	17.5430360	78.4193390	38	17.5355640	78.4131540
9	17.5426270	78.4192270	39	17.5359640	78.4129530
10	17.5426070	78.4190110	40	17.5362060	78.4128870
11	17.5423480	78.4190190	41	17.5365850	78.4128010
12	17.5423640	78.4192350	42	17.5367830	78.4128800
13	17.5419230	78.4193260	43	17.5368880	78.4135570
14	17.5418870	78.4191990	44	17.5371960	78.4145780
15	17.5413440	78.4192850	45	17.5373600	78.4153940
16	17.5415460	78.4213750	46	17.5375890	78.4159860
17	17.5414070	78.4221780	47	17.5379250	78.4151160
18	17.5394820	78.4233740	48	17.5383270	78.4143910
19	17.5403440	78.4247850	49	17.5383410	78.4140330
20	17.5402570	78.4262820	50	17.5386780	78.4128350
21	17.5390470	78.4259430	51	17.5385760	78.4127940
22	17.5384280	78.4256070	52	17.5393200	78.4117140
23	17.5368100	78.4249710	53	17.5393120	78.4115830
24	17.5356760	78.4247010	54	17.5395010	78.4115870
25	17.5338200	78.4239200	55	17.5397580	78.4114190
26	17.5339600	78.4228500	56	17.5405200	78.4110440
27	17.5346370	78.4212980	57	17.5411860	78.4104630
28	17.5341580	78.4211640	58	17.5417550	78.4100610
29	17.5334540	78.4210080	59	17.5428270	78.4094610
30	17.5331970	78.4203080	60	17.5457690	78.4087960

# Map Showing the Physical Possession of Gajularamaram Reserve Forest Block

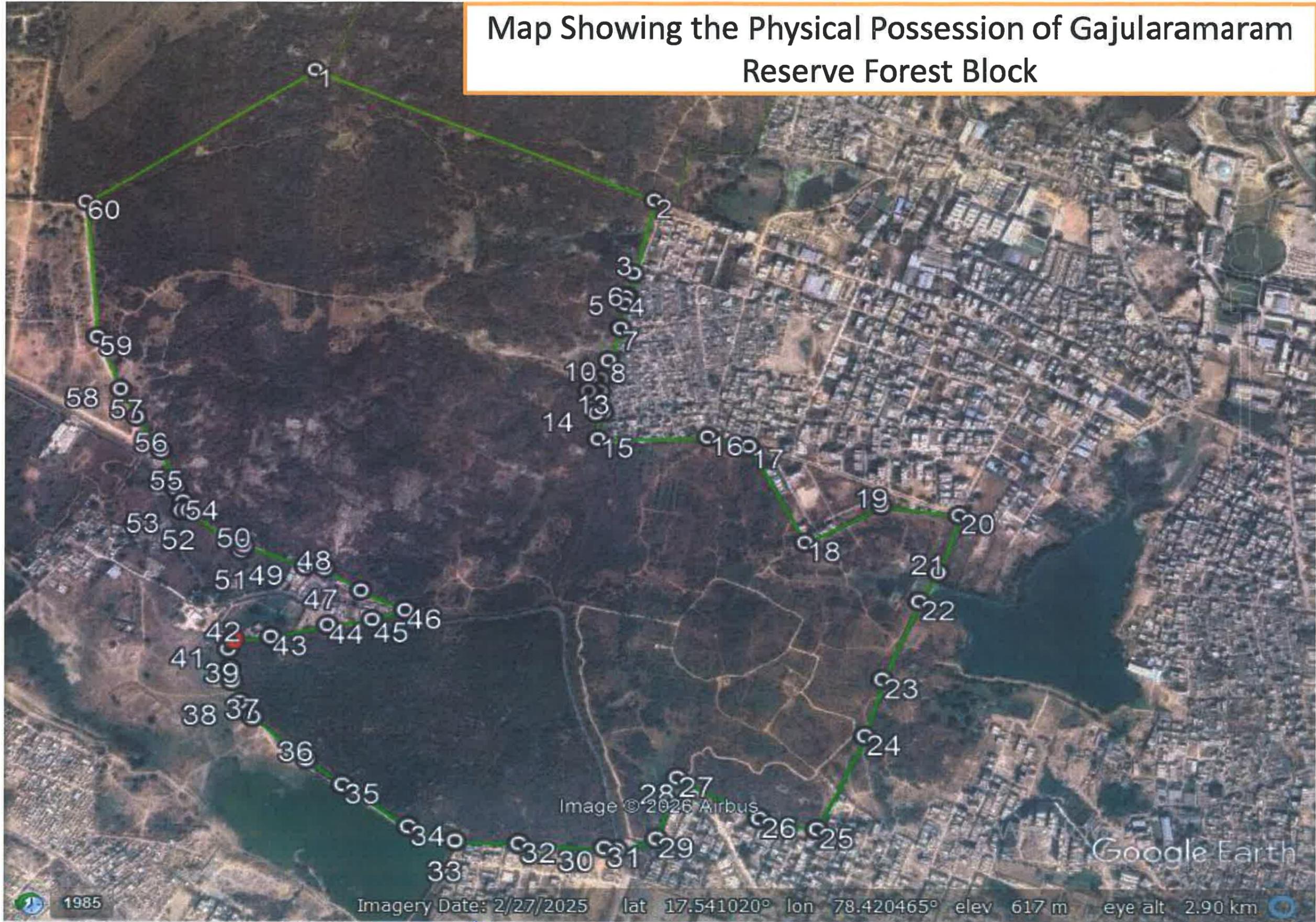


S.No	Sy.No	Area in Ac-Gt	
		Inside	Outside
1	28	2-09	
2	24-27	25-20	
3	20	5-37	
4	19 Agri		6-18
5	18	0-34	
6	16	0-39	
7	15/1	1-08	
8	15/2		1-05
9	15/3	0-07	
10	15/4		0-05
11	445	1-16	
12	19 Cheruvu		2-24
13	Lal sahb 1		0-27
14	Lalsahb 2		1-23
15	KLU1		5-13
16	KLU2	0-28	
17	KLU3		2-06
	<b>Total</b>	<b>38-39</b>	<b>20-02</b>

INDEX	
	Physical Possession
	RDD

M. Anand  
 P.S.O. Swaramam  
 P.S.O. Sivararam  
 FOREST RANGE OFFICER  
 DULLAPALLY  
 M. V. V. V.  
 District Forest Officer  
 Madichal District

Map Showing the Physical Possession of Gajularamaram Reserve Forest Block



M. And  
FSO Suranam  
Dy

G. Suresh  
FSO Suranam

FOREST RANGE OFFICER  
DULLAPALLY

M. V. ...  
District Forest Officer  
Medchal District

Sl.No	Lat	Long	Sl.No	Lat	Long
1	17.5490060	78.4129800	31	17.5332190	78.4200820
2	17.5466240	78.4199520	32	17.5332020	78.4185270
3	17.5449680	78.4196790	33	17.5331770	78.4173720
4	17.5444560	78.4195970	34	17.5333890	78.4164940
5	17.5444420	78.4195620	35	17.5341030	78.4152150
6	17.5442840	78.4195680	36	17.5345500	78.4145110
7	17.5437530	78.4195190	37	17.5352950	78.4134310
8	17.5430360	78.4193390	38	17.5355640	78.4131540
9	17.5426270	78.4192270	39	17.5359640	78.4129530
10	17.5426070	78.4190110	40	17.5362060	78.4128870
11	17.5423480	78.4190190	41	17.5365850	78.4128010
12	17.5423640	78.4192350	42	17.5367830	78.4128800
13	17.5419230	78.4193260	43	17.5368880	78.4135570
14	17.5418870	78.4191990	44	17.5371960	78.4145780
15	17.5413440	78.4192850	45	17.5373600	78.4153940
16	17.5415460	78.4213750	46	17.5375890	78.4159860
17	17.5414070	78.4221780	47	17.5379250	78.4151160
18	17.5394820	78.4233740	48	17.5383270	78.4143910
19	17.5403440	78.4247850	49	17.5383410	78.4140330
20	17.5402570	78.4262820	50	17.5386780	78.4128350
21	17.5390470	78.4259430	51	17.5385760	78.4127940
22	17.5384280	78.4256070	52	17.5393200	78.4117140
23	17.5368100	78.4249710	53	17.5393120	78.4115830
24	17.5356760	78.4247010	54	17.5395010	78.4115870
25	17.5338200	78.4239200	55	17.5397580	78.4114190
26	17.5339600	78.4228500	56	17.5405200	78.4110440
27	17.5346370	78.4212980	57	17.5411860	78.4104630
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